



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ६, अंक १०(३)]

बुधवार, मार्च ४, २०२०/फाल्गुन १४, शके १९४१

[पृष्ठे २४, किंमत : रुपये २७.००

असाधारण क्रमांक १९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Third Excess Expenditure) Bill, 2020 (L. A. Bill No. XVIII of 2020), introduced in the Maharashtra Legislative Assembly on the 4th March 2020, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
Secretary (Legislation) to Government,  
Law and Judiciary Department.

### L. A. BILL No. XVIII OF 2020.

#### A BILL

*to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services and purposes during the financial year ended on the thirty-first day of March 2017, in excess of the amounts granted for those services and for that year.*

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services and purposes during the financial year ended on the thirty-first day of March 2017, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Third Excess Expenditure) Short title. Act, 2020.

(१)

Issue of Rs. 1,67,69,27,000 out of the Consolidated Fund of the State to meet certain excess expenditure for the Year 2016-2017.

**2.** From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of one hundred and sixty seven crores, sixty nine lakhs, twenty seven thousand rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2017, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

**3.** The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2017.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department</b>					
A-1	Governor and Council of Ministers	2012, 2013, President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	2,18,000	...	2,18,000
Total-General Administration Department			2,18,000	...	2,18,000
<b>Revenue and Forests Department.</b>					
C-1	Revenue and District Administration	2029, 2045, 2053, 2070, Land Revenue Other Taxes and Duties on Commodities and Services District Administration. Other Administrative Services	...	2,82,000	2,82,000
C-3	Interest Payments	2049, Interest Payments	...	5,31,000	5,31,000
Total-Revenue and Forests Department.			...	8,13,000	8,13,000
<b>Public Works Department.</b>					
H-5	Roads and Bridges	3054, Roads and Bridges	5,22,31,000	...	5,22,31,000
Total-Public Works Department.			5,22,31,000	...	5,22,31,000
<b>Rural Development Department.</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
L-1	Interest Payments	2049, Interest Payments	...	4,89,00,000	4,89,00,000
		Total-Rural Development Department.	...	4,89,00,000	4,89,00,000
<b>Planning Department.</b>					
O-16	District Plan-Mumbai Suburban	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries	8,06,35,000	...	8,06,35,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		47,46,000	...	47,46,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-24	District Plan-Sindhudurg	2202, General Education	5,91,000	...	5,91,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,	O-25	General Education	15,22,89,000	...	15,22,89,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-27	District Plan-Pune	2059, Public Works	1,29,34,000	...	1,29,34,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			(4)	(4)	
			Rs.	Rs.	Rs.
O-29	District Plan-Satara	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education	4,22,77,000	...	4,22,77,000
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-30	District Plan-Sangli	2202, General Education	18,67,42,000	...	18,67,42,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-31	District Plan-Sangli		1,96,000	...	1,96,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2236,	Nutrition				
2401,	Crop Husbandry				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-32	District Plan-Solapur		3,80,62,000	...	3,80,62,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,		Labour and Employment			
2230,		Social Security and Welfare			
2235,		Crop Husbandry			
2401,		Animal Husbandry			
2403,		Dairy Development			
2404,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programmes for Rural Development			
2501,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
O-34	District Plan-Kolhapur	General Education	12,16,52,000	...	12,16,52,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-35	District Plan-Kolhapur		5,55,64,000	...	5,55,64,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,		Labour and Employment			
2230,		Nutrition			
2236,		Crop Husbandry			
2401,		Animal Husbandry			
2403,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Rural Employment			
2505,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,		General Education			
O-39	District Plan-Dhule	Technical Education.	14,87,11,000	...	14,87,11,000
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities.			
2235,		Labour and Employment			
2236,		Social Security and Welfare			
2401,		Nutrition			
2403,		Crop Husbandry			
2405,		Animal Husbandry			
2406,		Fisheries			
2425,		Forestry and Wild Life			
2515,		Co-operation			
2702,		Other Rural Development Programmes			
2801,		Minor Irrigation			
2851,		Power			
3054,		Village and Small Industries			
3451,		Roads and Bridges			
3452,		Secretariat-Economic Services			
3604,		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-43	District Plan-Ahmednagar		3,46,78,000	...	3,46,78,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-47	District Plan-Aurangabad	2202, General Education	8,24,76,000	...	8,24,76,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2401, Crop Husbandry			



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		Total-Revenue and Forests Department.	...	8,000	8,000
		<b>Urban Development Department.</b>			
F-6	Internal Debt of the State Government	6003,	...	5,000	5,000
		Total-Urban Development Department.	...	5,000	5,000
		<b>Planning Department.</b>			
O-13	Loans to Government Servants, etc.	7610,	36,24,000	...	36,24,000
O-21	District Plan-Raigad	4059, 4210, 4250, 4402, 4403, 4406, 4515, 4702, 4711, 5054, 6217, 6250,	24,39,000	...	24,39,000
O-23	District Plan-Ratnagiri	4059,	11,27,69,000	...	11,27,69,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4702, Capital Outlay on Minor Irrigation			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-26	District Plan-Pune	4059, Capital Outlay on Public Works	32,30,000	...	32,30,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6801, Loans for Power Projects			
O-28	District Plan-Satara	4059, Capital Outlay on Public Works	1,01,10,000	...	1,01,10,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4406, Capital Outlay on Forestry and Wild Life			
		4702, Capital Outlay on Minor Irrigation			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-33	District Plan-Solapur	4059, Capital Outlay on Public Works	1,87,83,000	...	1,87,83,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-36	District Plan-Nashik	4059, Capital Outlay on Public Works	24,20,000	...	24,20,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund			
			Rs.	Rs.	Rs.		
O-37	District Plan-Nashik	4851, Capital Outlay on Village and Small Industries.					
		5054, Capital Outlay on Roads and Bridges					
		6217, Loans for Urban Development					
		6250, Loans for Other Social Services					
				4,22,23,000	...	4,22,23,000	
			4059, Capital Outlay on Public Works				
			4216, Capital Outlay on Housing				
			4250, Capital Outlay on Other Social Services				
			4402, Capital Outlay on Soil and Water Conservation				
			4403, Capital Outlay on Animal Husbandry				
			4406, Capital Outlay on Forestry and Wild Life				
			4515, Capital Outlay on Other Rural Development Programmes.				
			4711, Capital Outlay on Flood Control Projects				
			4851, Capital Outlay on Village and Small Industries.				
			5054, Capital Outlay on Roads and Bridges				
			6217, Loans for Urban Development				
		6250, Loans for Other Social Services					
			13,47,26,000	...	13,47,26,000		
O-38	District Plan-Dhule	4059, Capital Outlay on Public Works					
		4210, Capital Outlay on Medical and Public Health					
		4250, Capital Outlay on Other Social Services					
		4402, Capital Outlay on Soil and Water Conservation					
		4403, Capital Outlay on Animal Husbandry					
		4406, Capital Outlay on Forestry and Wild Life					
		4515, Capital Outlay on Other Rural Development Programmes.					
		4711, Capital Outlay on Flood Control Projects					
		5054, Capital Outlay on Roads and Bridges					
		6217, Loans for Urban Development					
		6250, Loans for Other Social Services					
					13,47,26,000	...	13,47,26,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
6851,		Loans for Village and Small Industries.			
O-41	District Plan-Jalgaon				
4059,		Capital Outlay on Public Works	9,34,62,000	...	9,34,62,000
4216,		Capital Outlay on Housing			
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes.			
4702,		Capital Outlay on Minor Irrigation			
4711,		Capital Outlay on Flood Control Projects			
5054,		Capital Outlay on Roads and Bridges			
6250,		Loans for Other Social Services			
6801,		Loans for Power Projects			
O-46	District Plan-Aurangabad				
4059,		Capital Outlay on Public Works	16,97,95,000	...	16,97,95,000
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			
4403,		Capital Outlay on Animal Husbandry			
4405,		Capital Outlay on Fisheries			
4406,		Capital Outlay on Forestry and Wild Life			
4515,		Capital Outlay on Other Rural Development Programmes.			
5054,		Capital Outlay on Roads and Bridges			
6250,		Loans for Other Social Services			
O-48	District Plan-Jalna				
4059,		Capital Outlay on Public Works	84,29,000	...	84,29,000
4250,		Capital Outlay on Other Social Services			
4402,		Capital Outlay on Soil and Water Conservation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Administrative Department And Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		4403, Capital Outlay on Animal Husbandry			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		Total-Planning Department.	60,20,10,000	...	60,20,10,000
		<b>Co-operation, Marketing and Textiles Department.</b>			
V-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,99,000	...	2,99,000
		Total-Co-operation, Marketing and Textiles Department.	2,99,000	...	2,99,000
		Total-B-Expenditure on Capital Account	60,23,09,000	13,000	60,23,22,000
		Grand Total	1,62,02,91,000	5,66,36,000	1,67,69,27,000

## STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the excess expenditure incurred during the financial year 2016-2017 on certain services and purposes.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	1,07,46,05,000
(b) Capital Expenditure	. .	60,23,22,000
		<hr/>
Total	. .	1,67,69,27,000
		<hr/>

Mumbai,  
Dated the 4th March, 2020.

AJIT PAWAR,  
Deputy Chief Minister.